

**2024**  
**THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

No. 8941–R(R&amp;M)

Dated: Calcutta, the 22<sup>nd</sup> day of October, 2024

**PROVISIONAL ANSWER-KEY OF THE OMR BASED PRELIMINARY**  
**SCREENING TEST (PHASE-I) HELD ON SEPTEMBER 29, 2024 FOR**  
**RECRUITMENT TO THE POST OF LOWER DIVISION ASSISTANT ON THE**  
**APPELLATE SIDE AND ORIGINAL SIDE ESTABLISHMENTS OF THE HIGH**  
**COURT AT CALCUTTA**

In furtherance of this Court's Notification No. 6785 -RG dated 01.08.2024, read with No. 8310-R(R&M) dated 13.09.2024 with regard to the OMR based Preliminary Screening Test (Phase – I) which was held on 29<sup>th</sup> September, 2024 for recruitment to the post of Lower Division Assistant on the Appellate Side and Original Side Establishments of the High Court at Calcutta, the following provisional answer key(s) of the said examination is being published for inviting objection(s), if any, against the said answer key(s) from the appeared candidates.

The candidate(s) who have appeared in the said preliminary Screening Test (Phase-I) can file objection(s), along with supporting documents/references against the provisional answer-key(s) with reference to their respective test booklet series and appropriate question number(s) indicating their details (name, roll number, etc) by post or through email within **fifteen (15)** days from the date of publication of this provisional answer key.

The objection(s) must reach by registered post or speed post or courier service at the office of the Recruitment Cell, A.S., New Secretariat Building, Block-B (New Administrative Block), 6<sup>th</sup> Floor, 1, Kiran Sankar Roy Road, Kolkata-700001 positively by **04:45 P.M.** on **5<sup>th</sup> November, 2024.**

The candidates may also send their objections, if any, to the email id of the Recruitment Cell i.e. [recruitmentcellas@gmail.com](mailto:recruitmentcellas@gmail.com) within the given date and time.

**PROVISIONAL ANSWER KEY**

Q. NO.	TEST BOOKLET SERIES				Q. NO.	TEST BOOKLET SERIES				Q. NO.	TEST BOOKLET SERIES				Q. NO.	TEST BOOKLET SERIES			
Q	A	B	C	D	Q	A	B	C	D	Q	A	B	C	D	Q	A	B	C	D
1	A	B	B	B	26	B	B	B	A	51	C	A	D	B	76	A	B	C	A
2	B	B	B	B	27	B	A	B	C	52	A	C	B	A	77	A	C	D	C
3	C	B	C	B	28	A	C	D	A	53	C	B	D	A	78	A	C	A	D
4	B	B	B	B	29	A	B	A	A	54	D	C	C	D	79	B	B	A	A
5	A	A	C	A	30	A	C	B	B	55	B	D	D	C	80	B	A	B	C
6	A	C	A	A	31	C	D	C	D	56	B	D	D	D	81	C	B	A	C
7	B	B	A	B	32	B	C	A	B	57	A	C	D	D	82	A	A	A	D

Q. NO.	TEST BOOKLET SERIES				Q. NO.	TEST BOOKLET SERIES				Q. NO.	TEST BOOKLET SERIES				Q. NO.	TEST BOOKLET SERIES			
Q	A	B	C	D	Q	A	B	C	D	Q	A	B	C	D	Q	A	B	C	D
8	D	B	D	A	33	B	C	A	B	58	D	D	C	D	83	A	D	B	B
9	C	B	B	A	34	B	B	A	C	59	D	D	B	C	84	D	D	A	A
10	B	D	B	A	35	A	B	D	B	60	D	C	D	B	85	C	C	B	A
11	C	C	A	B	36	B	A	A	D	61	C	D	D	C	86	D	C	C	D
12	B	D	C	C	37	C	C	C	B	62	C	D	A	D	87	C	D	D	C
13	B	A	A	C	38	C	D	C	B	63	D	A	C	A	88	A	B	B	A
14	B	C	A	B	39	C	A	D	B	64	A	D	C	B	89	B	C	A	B
15	B	B	B	C	40	B	A	C	D	65	D	C	B	C	90	B	B	C	C
16	C	A	B	D	41	D	B	B	C	66	D	B	D	D	91	D	C	C	A
17	A	B	C	B	42	C	B	A	B	67	A	D	A	B	92	C	A	B	B
18	B	C	B	A	43	A	B	B	A	68	D	D	C	C	93	D	C	C	B
19	A	C	C	D	44	B	B	B	A	69	D	D	B	A	94	A	A	A	C
20	A	A	B	B	45	A	D	B	A	70	C	B	A	D	95	B	A	C	A
21	C	C	C	A	46	B	A	A	B	71	B	C	C	D	96	B	B	C	B
22	C	A	A	C	47	A	A	C	A	72	B	A	B	B	97	C	D	B	C
23	D	A	B	B	48	D	A	B	A	73	B	A	D	D	98	C	B	D	B
24	B	B	A	C	49	A	A	B	C	74	D	B	D	C	99	B	A	D	D
25	A	A	D	C	50	D	B	A	C	75	C	B	A	D	100	C	A	B	B

**NOTE:** No other mode of filing objections shall be entertained. Any objection filed beyond the stipulated date and time shall not be considered /entertained.

The 22<sup>nd</sup> October, 2024

By Order

Sd/-

Registrar  
(Recruitment & Management)  
High Court, A.S., Calcutta